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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1238/93

Date of Order: 7-10-93

Between:

M. Manohar.

.. Applicant.

and

1. The Superintendent of Post Offices,  
Sangareddy Division, Sangareddy.
2. The Director of Postal Services,  
Hyderabad Region, Hyderabad;

.. Respondents.

For the Applicant: Mr. S. Ramakrishna Rao, Advocate

For the Respondents: Mr. N. R. Devraj, Sr. CGSC.

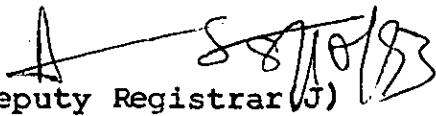
CORAM:

THE HON'BLE MR. V. NEELADRI RAO : VICE-CHAIRMAN  
AND

THE HON'BLE MR. P. T. TIRUVENGADAM: MEMBER(ADMN)

The Tribunal made the following Order:-

Admit. Post on 4-11-1993 for final hearing below admissions,  
for counter in the meanwhile. There should not be any recovery from  
the subsistence allowance until further orders.

  
Deputy Registrar (J)

To

1. The Superintendent of Post Offices,  
Sangareddy Division, Sangareddy.
2. The Director of Postal Services,  
Hyderabad Region, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT. Hyd.
4. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
5. One spare copy.

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